GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4894 ANSWERED ON:25.04.2013 GAS BASED PROJECTS IN KARNATAKA Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of POWER be pleased to state:

(a) whether the State Government of Karnataka has sent any proposal to the Union Government regarding setting up of 700 MW gas based power projects in the State;

(b) if so, the details thereof;

(c) the date of receipt of the proposal and the present status thereof;

(d) whether there is delay on the part of the Union Government in clearing the proposal; and

(e) if so, the reasons therefor along with the time frame by which a final decision in this regard is likely to be taken?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) :Yes, Madam.

(b) :The State Government of Karnataka had requested for allocation of gas for two new gas based power projects at Bidadi Combined Cycle Power Project (CCPP) 1400 MW (2x700) and Tadadi CCPP 2100 MW (3x700) proposed for 12th Plan.

(c): The application was received in this Ministry on 29.10.2010.

(d) & (e) :With the reduction in availability of gas from Krishna Godavari (KG) - D6 basin, Ministry of Power / Central Electricity Authority had issued an advisory not to plan any gas based power generation plants till 2015-16 based on domestic gas due to non availability of domestic gas.